# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

## PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 185/252/HDB/2017
NAME OF THE COMPANY	Croyant Software Technologies Private Limited
NAME OF THE PETITIONER(S)	Croyant Software Technologies Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Andhra Pradesh &Telangana
UNDER SECTION	252

#### **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. K. Lakelmineralmhy	Advont.	&moffice 13& grall. 6 9440 986490	4 kle
M. Anix umer	Advour	9440569156.	MANZ

### Counsel for Respondent(s):

Π	Name of the Counsel(s)		Designation	E-mail & Telephone No.	Signature
_					

Heard Dr. K. Lakshmi Narasimha, Learned Counsel and Shri M. Anil Kumar, Learned Counsel for the Applicant Company.

Issue notice to RoC. RoC is directed to furnish positively within 2 weeks. Post the case on 20.11.2017

Member (T) Bm

Member (J)